HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/255/2016-Judl./54

Dated Shillong the 17th December, 2024

Pursuant to this Registry's Notification No.HCM.III/255/2016-Judl/53-A dated 16.12.2024, all Officers and staff of the Judicial Section including Filing Section are directed to attend office duty on 26.12.2024, 27.12.2024 and also on 09.01.2025 and 10.01.2025.

By order

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-Judl./54-A Dtd Shillong the 17th December,2024

Copy to:-

- 1. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 2. The Registrar (Administration), High Court of Meghalaya, Shillong for kind information.
- 3. The Registrar (Judicial Service)-cum-CPC, High Court of Meghalaya, Shillong for kind information.
- 4. The Court Officers, High Court of Meghalaya, Shillong for kind information and necessary action.
- The System Analyst, High Court of Meghalaya, Shillong for uploading on the Official Website.
 - 6. All Officers and staff, Judicial Section including Filing Section for information and necessary action.
 - 7. The Court Masters, High Court of Meghalaya, Shillong for kind information and necessary action.

8. Office File.

JOINT REGISTRAR (LISTING)

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